

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 300 OF 2015 &
IA NO. 631 OF 2016

Dated: 12th April, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Hindustan Electricity Generation Co. Pvt. Ltd. ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Sudhanshu Batra, Sr. Adv.
Mr. Parthiv J. Mehta

Counsel for the Respondent(s) : Mr. Nikhil Nayyar
Mr. Dhananjay Baijal
Mr. Divyanshu Rai for R-1

Mr. Sitesh Mukherjee
Mr. Divyanshu Bhatt for R-2

ORDER

List the matter on 12.07.2018 as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

pr/kt